

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-44/2004/4152/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 15th May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJ(S) 2078 dtd. 11.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 15.05.2023, alongwith station leave permission from the evening of 13.05.2023 till the morning of 16.05.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/4153/dated , 15-05-2023

Copy to.

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
